

**MR. SPEAKER:** Mr. Saugata Roy, you seem to think that on every matter you have a right to be heard...

**SHRI SAUGATA ROY:** I am on a point of order.

**MR. SPEAKER:** Tell me what is your point of order.

**SHRI SAUGATA ROY:** Please take the issue on merits. I am on a point of order under rule 56—Adjournment Motion...

**MR. SPEAKER:** That has been disposed of.

**SHRI SAUGATA ROY:** I had given notice of an Adjournment Motion regarding leakage of the secret correspondence between the Prime Minister and the former Home Minister. Now the Prime Minister, in his statement, has admitted in this House that the correspondence between him and the former Home Minister was secret. If the Prime Minister is not going to come forward with his statement and lay it on the Table of the House...

**MR. SPEAKER:** There is no point of order.

**SHRI SAUGATA ROY:** ... then we have to discuss leakage of the secret papers.

**MR. SPEAKER:** There is no point of order.

Now, papers to be laid on the Table.

12.36 hrs.

#### PAPERS LAID ON THE TABLE

##### NOTIFICATION UNDER DELHI DEVELOPMENT ACT, 1957

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** I beg to lay on the Table a copy of Notification No. F.1(17)/74-MP (S.O. 1941) (Hindi and English versions) published in Gazette of India dated the 1st July, 1978 making certain amendments to the Hotels, Boarding Houses, Guest Houses, Hostels, Lodging Houses and Motels

(Building Standards) Regulations, 1977 under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-2436/78.]

REVIEW AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LTD., NEW DELHI FOR 1976-77, ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NEW DELHI FOR 1974-75 AND A STATEMENT FOR DELAY

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the years 1976-77.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2437/78.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research New Delhi, for the year 1974-75—Part II (Administration and Accounts).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-2438/78.]

12.37 hrs.

#### RE. CORRESPONDENCE BETWEEN THE PRIME MINISTER AND THE FORMER HOME MINISTER—Contd.

**SHRI C. M. STEPHEN:** Now, is that all that remains? What happens there will be reported to us!

**MR. SPEAKER:** That will not be done in this House.